

Annexure - 4 | Name of the corporate debtor: Sunstar Realty Development Limited; Date of commencement of CIRP: 10-07-2026; List of creditors as on: 31-07-2026
Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Jeevan Jyoti Vanijya Limited	20-07-2026	3,45,50,044.00	3,45,50,044.00	Unsecured	0.00	No	100.00%	0.00	0.00	0.00	0.00	
Total			3,45,50,044.00	3,45,50,044.00		0.00		100.00%	0.00	0.00	0.00	0.00	

Note: (1) The admission of the claim is based on the records and documents presently available with the IRP/RP and shall remain subject to verification and reconciliation with the books of account of the Corporate Debtor and the records/information made available by the Suspended Board of Directors.